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## NOTICE

The undermentioned issue of the *Orissa Gazette Extraordinary* was published during the week ending Wednesday, the 10th May 1944 :—

| Sl. No. | Date of publication | Issued by                                                           | Subject                                                                                                                                                                               |
|---------|---------------------|---------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 16      | 8th May 1944        | Office of the Secretary to His Excellency the Chancellor of Orissa. | Maharani Lady Parvati Devi of Sonepur and Raja Bahadur Sir Rajendra Narayan Bhanj Deo, Kt., O.B.E., of Kanika, declared to be Fellows for life of the Senate of the Utkal University. |

Copies of the *Gazette Extraordinary* mentioned above will be supplied on indent to the Superintendent, Orissa Government Press, Cuttack. Indents should be submitted so as to reach the Superintendent, Government Press, Cuttack, within ten days of the date of issue of the *Gazette*.

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S. H. KHAN  
Publisher, Orissa Gazette

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## PART I

## Appointments, Postings, Transfers, Powers, Leave and other Personal Notices

HOME DEPARTMENT  
NOTIFICATIONS

The 4th May 1944

**No. 2080-A.**—Mr. S. L. Marwood, C.I.E., I.C.S., Revenue Commissioner, Orissa, is granted leave on average pay for two months under Fundamental Rules 77 and 81, with effect from the 6th May 1944 or any subsequent date on which he may avail himself of it.

The 4th May 1944

**No. 2081-A.**—Rai Bahadur Samuel Das, Secretary to Government in the Education, Health and Local Self-Government Departments, is appointed to act as Revenue Commissioner, Orissa, during the absence, on leave, of Mr. S. L. Marwood, C.I.E., I.C.S.

The 4th May 1944

**No. 2082-A.**—Mr. V. Ramaniathan, I.C.S., Deputy Secretary to Government in the Home and Finance Departments, is appointed to act as Secretary to Government in the Education, Health and Local Self-Government Departments until further orders.

The 10th May 1944

**No. 2154-P.**—On return from leave, Khan Sahib Noor Muhammad is appointed to be Deputy Superintendent of Railway Police, Orissa.

The 10th May 1944

**No. 2155-P.**—On being relieved of his duties as officiating Deputy Superintendent of Railway Police, Maulavi Mohammad Sayid is appointed to officiate as Deputy Superintendent of Police, Puri.

The 10th May 1944

**No. 2156-P.**—On being relieved of his duties as Deputy Superintendent of Police, Puri, Sri Nilkantha Mahapatra is posted to the headquarters station of the district of Koraput.

The 10th May 1944

**No. 2157-P.**—On being relieved of his duties as Assistant Superintendent of Police at the headquarters station of the district of Koraput, Mr. A. K. Ghosh, I.P., is posted to Rayaghada in the same district.

The 10th May 1944

**No. 2158-P.**—On being relieved of his duties as officiating Deputy Superintendent of Police, Rayaghada, Sri Bholanath Pati is granted leave on average pay for four months under rules 155, 156 and 157 of the Orissa Service Code.

*The 8th May 1944*

**No. 1368-C.**—In pursuance of sub-section (1) of section 4 of the Essential Services (Maintenance) Ordinance, 1941 (Ordinance No. XI of 1941), the Governor of Orissa is pleased to authorise all District Magistrates in the Province of Orissa, including all officers exercising the powers and performing the duties of District Magistrates in pursuance of section 11 of the Code of Criminal Procedure, 1898, within their respective jurisdictions, to exercise the powers under the said sub-section in respect of the following employment under the Crown, namely, the salaried Air-Raid Precautions Workers employed under the Provincial Government of Orissa.

By order of the Governor  
R. A. E. WILLIAMS

*Chief Secretary to Government*

*The 3rd May 1944*

**No. 3885-C.D.**—Sri T. N. Pandit, Assistant Civil Defence Officer, Cuttack, is granted leave for two weeks, with effect from the 18th April 1944, forenoon.

2. On the expiry of his leave he is posted to Balasore.

*The 3rd May 1944*

**No. 3886-C.D.**—On being relieved by Sri T. N. Pandit, Assistant Civil Defence Officer, Sri L. C. Sahu, Assistant Civil Defence Officer, is posted to Berhampur.

*The 3rd May 1944*

**No. 3887-C.D.**—On being relieved by Sri L. C. Sahu, Assistant Civil Defence Officer, the services of Sri D. Mahapatra, Sub-Deputy Magistrate and Sub-Deputy Collector, are replaced at the disposal of the Home Department.

*The 3rd May 1944*

**No. 3888-C.D.**—Sri Himansu Kumar Ghosh, Assistant Civil Defence Officer, Bhadrak, is granted earned leave for eleven days, from the 2nd February 1944 to the 12th February 1944 under rules 6 and 9 of the Orissa Leave Rules, 1939.

This cancels the orders issued in notifications No. 2840-C.D., dated the 28th March 1944 and No. 843-C.D., dated the 31st January 1944.

*The 3rd May 1944*

**No. 3889-C.D.**—Sri Himansu Kumar Ghosh, officiating Civil Defence Officer, Cuttack, is granted earned leave for seven days from the 16th March 1944 to the 22nd March 1944 under rules 6 and 9 of the Orissa Leave Rules, 1939.

R. A. E. WILLIAMS

*Director of Civil Defence, Orissa*

*The 8th May 1944*

**No. 4086-C.D.**—Mr. R. A. E. Williams, I.C.S., Chief Secretary to the Government of Orissa, is appointed to be the Director of Civil Defence, Orissa, in addition to his own duties.

By order of the Governor  
B. N. MULLIK

*Deputy Secretary to Government*

*The 9th May 1944*

**No. 672-P.R.O.**—Sri B. K. Mahanti, Administrative Officer of the First Orissa Pioneer Battalion, is granted earned leave on full average pay for thirty days, with effect from the 3rd April 1944, under rule 7 (1) of the Civil Pioneer Force Leave Rules.

*The 9th May 1944*

**No. 674-P.R.O.**—Sri U. Swain, Lieutenant of the First Orissa Pioneer Battalion, is granted earned leave on full average pay for a period of forty-seven days, with effect from the 5th February 1944 (forenoon).

*The 9th May 1944*

**No. 676-P.R.O.**—Sri Kasinath Mohanty, Administrative Officer of the First Orissa Pioneer Battalion, is granted earned leave on full average pay for thirty days, with effect from the 10th April 1944, under rule 7(1) of the Civil Pioneer Force Leave Rules.

*The 9th May 1944*

**No. 678-P.R.O.**—Sri Banamali Mahanti, Lieutenant of the Second Orissa Pioneer Battalion is granted earned leave on full average pay for ten days, with effect from the 21st February 1944, under rule 7(1) of the Civil Pioneer Force Leave Rules.

By order of the Governor  
R. A. E. WILLIAMS

*Chief Secretary to Government*

## EDUCATION DEPARTMENT

### NOTIFICATIONS

*The 8th May 1944*

**No. 1371-E.**—Sri Bishwanath Prasad Gyani is appointed temporarily as a Demonstrator in Chemistry in the

Ravenshaw College at Cuttack in the junior branch class II of the Orissa Educational Service for the period from the 28th January 1944 to the 30th June 1945.

*The 8th May 1944*

**No. 1373-E.**—Sri Sreepal Jee is appointed temporarily as an Assistant Conservator of Forests in the Provincial Forest Service for the period from the 15th April 1944 to the 28th February 1945.

*The 10th May 1944*

**No. 1404-E.**—The following persons are appointed members of the Governing Body of the Sanskrit College, Puri:—

- (1) The District Officer of Puri—*Ex officio President*
- (2) The Headmaster, Puri Zila School—*Ex officio*
- (3) The Inspector of Sanskrit Schools, Orissa, Puri—*Ex officio*
- (4) The Principal of the Sanskrit College—*Ex officio Secretary*.

### Members

- (5) Pandit Ananda Misra, Smriti Pandit of the College
- (6) Mahant Gadadhar Ramanuj Das, Emar Math, Puri
- (7) Rai Bahadur Baidyanath Misra, Dewan and Manager, Jagannath Temple, Puri.
- (8) Rai Sahib Brahmananda Mahanti, Pleader, Puri
- (9) Vaidyaratna Kaviraja Purna Chandra Rath, Puri
- (10) Pandit Basudeva Misra, Retired Sahitya Pandit of the Sanskrit College.

The term of appointment of the members will expire on the 31st December 1946.

By order of the Governor  
V. RAMANATHAN  
*Secretary to Government*

## SUBORDINATE CIVIL SERVICE OFFICE OF THE REVENUE COMMISSIONER NOTIFICATIONS

*The 9th May 1944*

**No. 1220—IV-117/44-R.**—On relief of his present duties as Stationary Sub-Magistrate, Chatrapur in the district of Ganjam, Sri Shyam Sundar Rath, Sub-Deputy Magistrate and Sub-Deputy Collector, is posted as Taluk Officer, Chatrapur within the same district.

*The 9th May 1944*

**No. 1223—IV-117/44-R.**—On relief of his present duties as Taluk Officer, Chatrapur in the district of Ganjam, Sri Sudhanidhi Samantroy, Sub-Deputy Magistrate and Sub-Deputy Collector on probation, is posted as Taluk Officer, Ghumsur within the same district.

*The 9th May 1944*

**No. 1226—IV-11/44-R.**—On expiry of leave granted by Government notification No. 2076-A., dated the 3rd March 1944, Sri V. J. S. Narayan Murti, Deputy Tahsildar, is posted as Stationary Sub-Magistrate, Russelkonda in the district of Ganjam.

*The 9th May 1944*

**No. 1229—IV-117/44-R.**—On relief of his present duties as Stationary Sub-Magistrate, Russelkonda in the district of Ganjam, Sri Brajamohan Pattnaik, Sub-Deputy Magistrate and Sub-Deputy Collector, is transferred to the headquarters station of the district of Puri.

*The 9th May 1944*

**No. 1232—IV-117/44-R.**—Sri Hariram Sahu, Deputy Tahsildar on probation and Additional Taluk Officer, Berhampur in the district of Ganjam, is posted as Stationary Sub-Magistrate, Chatrapur within the same district.

*The 9th May 1944*

**No. 1238—IV-95/44-R.**—Sri Satyabadi Panda, Sub-Deputy Magistrate and Sub-Deputy Collector, was granted leave on average pay for two weeks, with effect from the 24th April 1944 or from any subsequent date under rules 150, 155, 156 and 157 of the Orissa Service Code.

S. L. MARWOOD  
*Revenue Commissioner, Orissa*

## DEPARTMENT OF SUPPLY AND TRANSPORT NOTIFICATION

*The 10th May 1944*

**No. 8910-S.T.**—In pursuance of section 14 of the Hoarding and Profiteering Prevention Ordinance, 1943 (No. XXII of 1943), the Governor of Orissa is pleased to empower District Magistrates in the Province of Orissa to grant sanction for prosecution of any offence punishable under the said Ordinance, in their respective jurisdictions.

By order of the Governor  
C. S. JHA  
*Secretary to Government*

OFFICE OF THE DIRECTOR OF  
HEALTH AND INSPECTOR-GENERAL  
OF PRISONS  
NOTIFICATIONS

*The 5th May 1944*

No. 3754-M.—The extraordinary leave for seven days from the 24th April to the 30th April 1944, granted to Dr. Gopal Chandra Patnaik, M.B., B.S., Civil Assistant Surgeon of the Subdivisional Hospital, Angul, in this office notification No. 2524-M., dated the 17th March 1944, is cancelled.

*The 5th May 1944*

No. 3755-M.—Civil Assistant Surgeon Dr. Gopal Chandra Patnaik, M.B., B.S., on the expiry of the leave granted to him in this office notification No. 2524-M., dated the 17th March 1944, read with notification No. 3754, dated the 5th May 1944, is posted to the

Cuttack General Hospital and placed there on supernumerary duty, with effect from the 24th April 1944, until further orders.

R. T. HICKS, MAJOR, I.M.S.  
*Director of Health and Inspector-General  
of Prisons, Orissa*

CO-OPERATIVE SOCIETIES  
NOTIFICATIONS

*The 4th May 1944*

No. 3673-C.S.—Whereas as the result of an inspection made under sub-section (1), section 37 of the Bihar and Orissa Co-operative Societies Act (VI of 1935), of the Sayadabad Co-operative Society, bearing registration No. 21/CU of the 8th November 1928 in the district of Puri, I am of opinion that the said society ought to be

dissolved; now, therefore, in exercise of the power conferred by clause (a), section 42 of that Act, I hereby order the said society to be wound up.

And further, in exercise of the power conferred by sub-section (1), section 44 of the same Act, I hereby appoint the Sub-Agent, Nimapara Central Co-operative Union, Limited, to be liquidator of the abovenamed society and direct that any person having any claim against it shall make the same before the liquidator within one month from date.

*The 6th May 1944*

No. 3757—4L-11/44-C.S.—Whereas as the result of an inspection made under sub-section (1), section 35 of the Bihar and Orissa Co-operative Societies Act (VI of 1935), of the Ghanipur Weavers' No. 2 Co-operative

Society, bearing registration No. 112/O of the 25th August 1924 in the district of Puri, I am of opinion that the said society ought to be dissolved; now, therefore, in exercise of the power conferred by clause (a), section 42 of that Act, I hereby order the said society to be wound up.

And further, in exercise of the power conferred by sub-section (1), section 44 of the same Act, I hereby appoint the Agent in charge of the Puri Central Co-operative Bank, Limited, to be liquidator of the abovenamed society and direct that any person having any claim against it shall make the same before the liquidator within one month from date.

S. C. ROY

*Deputy Registrar  
Co-operative Societies, Orissa*